

SPECIAL BENCH - 2
COURT - II

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/70(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH SEPTEMBER, 2023, 03:00 P.M

IN THE MATTER OF	CONSOLIDATED SHIPPING LINE INDIA PRIVATE LIMITED VS SUPREME & COMPANY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv. ... For the Corporate Debtor

Mr. Arkodeb Sinha, Adv.

Ms. Sonal Shah, Adv. ... For Operational Creditor

Mr. Aniket Chaudhury, Adv.

Mr. Ritoban Banerjee, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Last chance is given to file Reply Affidavit within a period of ten days. If Reply Affidavit has not been filed within the extended period of time, right to file reply shall stand closed.
3. List the matter for arguments on **16.10.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**